

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2868
ANSWERED ON:07.12.2009
SPECIAL AUDIT OF COMMERCIAL AGREEMENTS
Ray Shri Rudramadhab

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has ordered special audit of commercial agreements between telecom handset makers and sellers on the issue of handset bundling in the country;
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) Madam, the Government has ordered a special audit of the accounts of some private telecom operators. As the special audit inter alia includes an audit of revenue from bundled handset sales, it is expected that the Auditors would look into all such commercial agreements, as are considered to be relevant to the issue.

(c) Out of five special auditors appointed by the Government, only one has submitted its report so far. The Department is presently examining the report and will take action as per its findings.